

**NATIONAL COMPANY LAW TRIBUNAL
JAIPUR BENCH**
(through web-based video conferencing platform)

Item No. 113
IA No. 310/JPR/2022
IA No. 473/JPR/2022
CP No. (IB)- 39/94(1)/JPR/2022
Under Section 94(1) of IBC, 2016

In the matter of:

Jai Shree Mishra

...Applicant

Versus

India Bulls Ltd. & Ors.

...Respondent

Due to paucity of time, the matter could not be taken up. Post the matter to 16.12.2022.


(Prabhu Dayal Sewda)
Court Officer

December 05, 2022